

word "killed" has not been used for those BSF personnel who died during fight against infiltrators and terrorists from across the border. Rather the term "laid down their lives" has been used.

(b) The Ministry of Defence has informed that the word 'Martyr' is not used in reference to any of the casualties in Indian Armed Forces. Similarly no such term is used in reference to the Central Armed Police Forces (CAPF) and Assam Rifles (AR) including Border Security Force (BSF) personnel who die during fight against infiltrators and terrorists from across the border.

(c) and (d) As reported by BSF, the deaths due to heart attack has reduced. The data of last three years are as under:

Year	Death due to heart attack
2013	73
2014	64
2015	54

The Government has also conducted research study on occupational stress in BSF through Indian Institute of Management Ahmadabad (IIMA) and taken suitable steps to reduce stress among the personnel. Further, BSF keeps frequently analyzing the situation and the personnel suffering from any kind of depression, cardiac disease which may be a precursor of heart attack are periodically reviewed by medical boards and follow up actions are taken to ensure uninterrupted treatment.

Enacting law in conformity with UN Convention on Genocide and racial discrimination

718. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is planning to enact any law in conformity with India's obligations under the United Nations Convention on the Prevention and Punishment of the Crime of Genocide, 1948 and/or the International Convention on the Elimination of All Forms of Racial Discrimination, 1965; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) By acceding to the Convention on the Prevention and Punishment of the Crime of Genocide in 1959, India has recognized genocide as an international crime. The principles embodied in the Convention are part of general International law and therefore already part of common law of India. The provisions of

Indian Penal Code including the procedural law (Criminal Procedure Code) provide effective penalties for persons guilty of crime of genocide and take cognizance of the acts which may be otherwise taken to be in the nature of genocide, as culpable offences.

Regarding International Convention for Elimination of All Forms of Racial Discrimination, it is stated that adequate safeguards exist in the Constitution of India and other legislations expressly prohibiting racial discrimination in all forms. The Constitution of India is widely recognized as a progressive document that provides a comprehensive legal frame work for guarantee of human rights. The principles enshrined in the Part-III of the Constitution of India provide legal frame work to combat all forms of discrimination including those forms that are based on race, religion, caste, colour and creed. These are further strengthened by comprehensive legal framework with independent and impartial judiciary, a secular and pluralistic polity, a vibrant civil society.

Laser walls along riverine stretches along India-Pakistan border

719. SHRI MAJEED MEMON:

SHRI S. THANGAVELU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has been decided to cover unfenced riverine stretches along the India- Pakistan border by laser walls to check infiltration of terrorists in the wake of the recent Pathankot attack;

(b) whether laser wall technology developed by BSF will be able to completely eliminate the chance of breach of the international border by Pakistan based terror groups;

(c) whether it is a fact that Government is giving top priority to check infiltration of terrorists in the wake of Pathankot attack; and

(d) the details of vulnerable points which are to be covered by laser walls?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Border Security Force (BSF) has taken various measures to check the infiltration of the terrorists along Indo-Pakistan border. Installing laser walls is one of the integrated measures taken by BSF. The laser technology developed by BSF has been designed to cover all the shortcomings experienced in the use of laser wall at various paces in the past. The present technology has been found working satisfactorily to cover the unfenced riverine stretches.